

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA No. 385/JPR/2021
IA No. 401/JPR/2021
IA No. 402/JPR/2021
IA No. 403/JPR/2021
IA No. 589/JPR/2023
CP No. (IB)- 258/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Shri Mahavir Agarwal ... Operational Creditor/Applicant

Versus

M/s Khetan Apparel Pvt. Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Liquidator : Mohd. Bilal, Adv.
For the Respondent : Amol Vyas, Adv.

ORDER

IA No. 385/JPR/2021, IA No. 401/JPR/2021, IA No. 402/JPR/2021, IA No. 403/JPR/2021

Heard Mr. Mohd. Bilal, Adv. appearing on behalf of the Petitioner. Mr. Amol Vyas, Adv. appearing on behalf of the Respondent. Pleadings are complete in all these IAs. List the IAs for arguments on 12.06.2024.

IA No. 589/JPR/2023

This application has been filed under Section 60(5) of the IBC, 2016 read with Section 54 of the Code and Regulation 45 of IBBI (Liquidation Process)

Sd/-

Sd/-

Regulations, 2016 for seeking dissolution of the Corporate Debtor. List the IA on
12.06.2024.

List the matter on 12.06.2024.



Sdr

(Ashish Verma)
Technical Member



Sdr

(Deep Chandra Joshi)
Judicial Member

May 08, 2024